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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 4781/2025 & CM APPL. 22012/2025

TATA PLAY LTD

.....Petitioner

Through: Mr. Gautam Narayan, Senior

Advocate with Mr. Anirudh Bakhru, Mr. Victor Das, Mr. Vipul Singha and

Ms. Anwesh Padhi, Advocates.

versus

SALES TAX OFFICER CLASS II/ AVATO .....Respondent

Through: Ms. Vaishali Gupta, Panel Counsel

(Civil) GNCTD.

CORAM:
JUSTICE PRATHIBA M. SINGH
JUSTICE RAJNEESH KUMAR GUPTA
ORDER

% <u>01.05.2025</u>

- 1. This hearing has been done through hybrid mode.
- 2. Written submissions on behalf of both the parties are on record.
- 3. Ms. Vaishali Gupta, ld. Counsel for GNCTD submits that the clarification in respect of the technical glitch has not yet been obtained by her.
- 4. Arguments heard. Judgment reserved.

PRATHIBA M. SINGH, J.

RAJNEESH KUMAR GUPTA, J.

MAY 1, 2025/nd/ck